

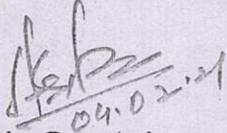
GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:-Transfer and posting.

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Order No: 21 -JK(LD) of 2021.
Dated : 04 - 02 - 2021.
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In the interest of administration, it is hereby ordered that Mr. Nischal Mahajan, Junior Assistant presently posted in the District Litigation Office, Jammu will work in the office of Public Prosecutor, Jammu instead of Additional Public Prosecutor, Jammu till further orders with immediate effect.

By Order.


(Ashish Gupta)
Deputy Legal Remembrancer.

No: - LD (Estt) 2016/28.

Copy to the:-

1. Director Litigation, Jammu.
2. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
3. District Litigation Officer, Jammu.
4. Public Prosecutor, Jammu.
5. Additional Public Prosecutor, Jammu.
6. Concerned official for compliance.
7. Order file.

Dated: 04 - 02 - 2021.